

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2535

ANSWERED ON:09.12.2005

GAS BASED POWER PROJECTS

Dhanaraju Dr. K.;Mehta Shri Alok Kumar;Yadav Shri Anirudh Prasad (Sadhu)

**Will the Minister of POWER be pleased to state:**

- (a) whether several Public Sector Power projects are not functioning properly owing to shortage of power in the country;
- (b) if so, the details of the Gas based Power projects submitted by various States for approval to the Union Government;
- (c) whether the Government has accorded approval to all such power projects; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS(SHRI PRIYA RANJAN DASMUNSI)

(a) : The performance of Public Sector during April-November, 2005 vis-à-vis April-November, 2004 are as under:

Sector            Generation (MU)

	April - November, 2004	April - November, 2005	% over last year
Central Sector	1,57,996	1,71,769	108.7
State Sector	1,95,841	1,96,941	100.6

(b) to (d) : As per the Electricity Act 2003, Techno-economic clearance from Central Electricity Authority (CEA) is not required for thermal power projects. Further, as per the Electricity Act 2003, any generating company can set up thermal power plants if it complies with the technical standards relating to connectivity with grid. Proposals for setting up of thermal power projects including gas based projects are not being received in CEA for techno-economic clearance.